GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.2480 TO BE ANSWERED ON 01.08.2022

Vacancy in National Green Tribunals

2480. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of vacancies in the National Green Tribunals during the last three years; and
- (b) the time frame, if any planned by the Government to fill up the vacancies for the effective functioning of such Tribunals?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): As per Section 4 (1) of the National Green Tribunal Act, 2010, the Tribunal shall consist of a full time Chairperson; not less than ten but subject to maximum of twenty full time Judicial Members and same number of Expert Members. The selection of eligible and suitable candidates for filling up the vacancies of Judicial and Expert Members of the NGT is an ongoing process. Over the past 3 years, the vacancies of Judicial Members has ranged between 5 to 7 and currently stands at 3 whereas in respect of Expert Members, the vacancy has ranged between 6 to 7 and currently stands at 4.
